

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2461-JK (LD ) of 2022**

**DATED:- 11 - 05 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Police Department (Home Department) as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

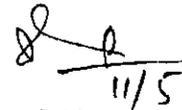
Secretary to Government

Dated:- 11- 05 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Principal Secretary to Government, Home Department
6. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation , Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No.2461-JK(LD) of 2022 dated 11.05.2022**

<b>S No.</b>	<b>Title of the Case</b>	<b>OIC</b>
1	State Vs Happy Singh and Ors FIR No. 102/2016 PS Bishnah	<b>Sh. Ramnish Gupta, SP Hqrs, Jammu</b>
2	State Vs Vikrant Singh and Ors FIR No. 45/2019 PS Majalta	<b>Sh Anwar ul Haq, Add, Sp, Udhampur</b>
3	UT vs Ram Paul Sharma and Ors FIR No. 550/2018 PS Udhampur	
4	UT vs Ajay Kumar and Ors FIR No. 300/2019 Ps Udhampur	<b>Sh Anwar ul Haq, Add Sp, Udhampur</b>
5	State Vs Kalu Gujjar FIR No. 49/2008 PS Gandoh	<b>Sh Master Popsy, Add SP DODA</b>
6	State Vs Nafees Ahmad FIR 03/2012 PS Kishtwar	<b>Sh Ashish Gupta, Dy SP Hqrs, Doda</b>
7	State Vs Rameez Raja FIR 182/2018 PS Kishtwar	

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